

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 107 OF 2013**

Friday, this the 8<sup>th</sup> day of February, 2013

**CORAM:**

## **HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

N.Muraleedharan  
Helper Grade - I  
Office of the Senior Section Engineer  
Southern Railway, Permanent Way, Kollam  
Residing at 'Regi' Bhavanam,  
Valiyapadom, Vilanthara PO, West Kallada  
Kollam District - 690 521

... **Applicant**

(By Advocate Mr. R.Premchand )

versus

1. The General Manager  
Southern Railway Headquarters Office  
Park Town PO  
Chennai – 3
2. The Divisional Railway Manager  
Trivandrum Division  
DRM Complex, Southern Railway  
Thycaud, Trivandrum – 695 014
3. The Divisional Personnel Officer  
Divisional Office  
Southern Railway, Trivandrum - 694914... Respondents

(By Advocate Mr. P. Haridas )

The application having been heard on 08.02.2013, the Tribunal on the same day delivered the following:

## ORDER

## **HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

When the OA was taken up today, it was felt that it can be disposed of at the admission stage itself with a direction to the respondents to consider Annexure A-3 representation of the applicant. If the application dated 05.07.2012 is not received in the Office of the respondents, the applicant shall submit a copy of the same immediately and respondents shall

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consider and dispose of the same by a speaking order within sixty days of its receipt. Ordered accordingly. .

2. OA is disposed of as above. No costs.

Dated, the 8<sup>th</sup> February, 2013.



**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**

VS .